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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD.

Original Application no. 393 of 1988

Rajendra Kumar Gautam Applicant

Versus.

The Union of India & others..... Respondents.

Hon.Ajay Johri -AM
Hon.G.S.Sharma- JM

Heard Shri R.K.Gautam, the applicant in person and Shri K.C.Sinha for the respondents, who files Vakalatnama on behalf of the respondents today.

2. This application has been filed by the applicant for ^{3/} relief against transfer order issued in 1983. The applicant says that he has been making repeated representations, but the same have not been decided by the respondents. Repeated representations do not give him protection against the limitation. The application challenging the order of transfer issued in 1983, being badly time barred is rejected at the admission stage. The copy of the petition alongwith copy of order be given to Shri K.C.Sinha.

Shahid
MEMBER (J)

3GR/Off/ed
MEMBER (A)

Dt/-8-4-1988/
Shahid.